taxes.

(b) Based on the reduction in customs and excise duty the Government had esti mated and hoped that CTV sets of 51 cms may be available for around Rs. 5,000. Some such sets are now being marketed

at around Rs. 5,200 exclusive of local

(c) The fiscal component of the "Mea sures to Further Accelerate the Rapid Development of Electronics" announced in Parliament on August 18, 1983 was basi cally directed at reducing the prices of electronic items manufactured in the country. As such it also included various elements relaling to TV Receivers; e.g. the customs duly on imported components such as CTV tubes, integrated circuits, re sistors, capacitors, etc. has been reduced from 158 per cent to 75 per cent the customs duly on capital equipment need ed for manufacture of all electronic pro ducts including CTV receivers, has been reduced from 35 per cent to 25 per cent an the excise duty on CTV receivers has been reduced from 25 per cent plus 5 per cent surcharge on sets with a screen size of upto 51 cms to 15 per cent. Cost bene fits are also likely to arise from bulk pur chase of components particularly Colour T.V. tubes by ETTDC. The prices of CTV sets may reduce further as bulk produc tion and large scale marketing is under taken by more manufacturers.

Throwing of bombs into Nirankari Bhavan, Amritsar

71. SHRI MUKHTIAR SINGH MALIK; SHRI SHANKAR SINH VAGHELA;

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the news item appearing in the *Hindustan Times* of 2nd April, 1984 to the effect that three women and a child had been killed and 31 Nirankaris seri ously injured when bombs were thrown into the Nirankari Bhavan in Amritsar on the lst April, 1984;
- (b) whether any inquiry has been made into the matter; and

(c) if so, with what results?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir.

(b) and (c) Inquiries made have re vealed that some unidentified Sikh Youths threw two hand granades at a Nirankari congregation in village Chemaba, Rayyn Link Road, district Amritsar, at about 4.30 P.M. on 1st April, 1984, resulting in the death of 3 ladies including one girl, anil injuries to a number of persons. A case FIR No. 87, dated 1-4-84, uls 3021307|34 IPC and 4|5 Explosives Act, PS Beas, hat been registered.

श्री एच० एस० मनचन्दा की हत्या कैसंबंध में गिरफ्तार किये गये व्यक्ति

*72. श्री राम नरेश कुशवाहा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

- (क) श्रकाली नेता श्री हरबंस सिंह मनचन्दा की हाल ही में की गई हत्या के संबंध में श्रव तक कितने व्यक्तियों को गिरफ्तार किया जा चुका है;
- (ख) उन व्यक्तियों की संख्या कितनी है जिनके विरुद्ध मामले दर्ज किये जा चुके हैं और वास्तविक अपराधियों को पकड़ने के लिए क्या कदम उठाये गये हैं;
- (ग) क्या यह सच है कि इस घटना में "दशमेश रेजीमेंट" नामक संगठन के सदस्य ग्रंतर्गस्त हैं; यदि हां, तो क्या इस संगठन के सिक्तय व्यक्तियों के विरुद्ध कोई कार्यवाही की गई है; और
- (घ) उन व्यक्तियों की संख्या कितनी है जिनसे पूछताछ की गई है ग्रथवा पूछताछ करने के लिए उनकी खोज की जा रही है ?

गृह मंत्रालय में राज्य मंत्री (श्री पी० वॅकटसुब्बय्या): (क) इस मामले में श्रभी सक कोई गिरिपतार नहीं कया गया है।